

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 420(ND)/2017

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.01.2019**

**NAME OF THE COMPANY: M/s Regal Metal & Ferro Alloys Vs. M/s
Sandeep Axles Pvt. Ltd.**

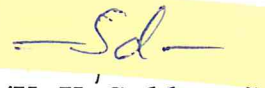
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Arun Saxena and Mr. Shivam Mishra, Advocates for the Liquidator			
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ORDER

None is present on behalf of the applicant. Ld. Counsel for the liquidator accepts notice and file his reply. List this application for arguments and disposal on 4th February, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)